

45

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.188/241/HDB/2017
NAME OF THE COMPANY	Sri Vijaya Gayathri Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Nelakuditi Hari Krishna
NAME OF THE RESPONDENT(S)	Sri Vijaya Gayathri Cold Storage Pvt Ltd & 04 Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.R.Avula	Advocate		
K.V.Rama Rao DVAS Ravi Prasad	"	dvashraviprasad@gmail.com 9440231074	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

Heard Mr. V. R. Avula, Mr. K.V. Rama Rao and Mr. DVAS Ravi Prasad, learned counsels for the petitioner and Mr. S. Chidambaram, learned PCS.

Post the Case on 17.01.2018.


Member (Technical)

Srikanth


Member (Judicial)